

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 10th January, 2022

The interaction of the Committee for Designation of Senior Advocate for the State of Assam with the applicants, to be designated as Senior Advocates, which is scheduled to be held on 17th and 18th January, 2022 has been postponed in view of the recent rise in Covid cases in the state of Assam. The next date(s) of interactions will be notified later.

By Order,

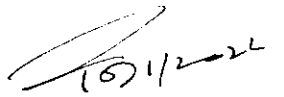
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REGISTRAR GENERAL

Memo No.HC. III -23/2019/ 237/G, Dated: 10th January, 2022.

Copy to:

1. Shri Devajit Saikia, Senior Advocate and Advocate General, Assam.
2. Smti. Millie Hazarika, Senior Advocate, Gauhati High Court, Guwahati.
3. The Registrar (Vigil./Admin./Judl./Estt.) Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Project Manager, Gauhati High Court, Guwahati. *He is requested to do the needful in the case video conferencing requested made by any of the dignitaries.*
6. The P.S. to Hon'ble Mr.Justice N. Kotiswar Singh, Judge, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Judge, Gauhati High Court, Guwahati.
8. The Court Officer No.1/2, Gauhati High Court, Guwahati for information and necessary action.
9. The Chief Security Officer, Gauhati High Court, Guwahati.
10. The C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL